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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH
AT HYDERABAD.

M.A.NO.136 of 1995 in O.A.NO.711 of 1989.

Between

Dated: 2.8.1995.

G.Sampath

...

Applicant

And

1. The Sub-Divisional Officer, Telecom, Mahabubabad.
2. The Telecom District Engineer, Earangal,
3. The Director General, Telecom(reptg. Union of India),
New Delhi.

...

Respondents

Counsel for the Applicant : Sri. C.Suryanarayana

Counsel for the Respondents : Sri. N.R.Devaraj, Sr. CGSC.

CORAM:

Hon'ble Mr. A.B.Gorthi, Administrative Member

Contd:...2/-

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MA 136/95
in
OA 711/89.

Dt. of Order: 2-8-95.

(Order passed by Hon'ble Shri A.B.Gorthi, Member (A)).

* * *

Heard learned counsel for both the parties. The main contention of the applicant's counsel is that although the Tribunal in its order dt.27-3-91 in OA 367/88 and Batch cases directed the respondents to examine the breaks in service in respect of the applicants in some of the OAs and to consider their cases for condonation of break in service, so that their seniority could properly be fixed and they could subsequently be considered for temporary status etc., in accordance with seniority thus fixed. By reading of ^{the} Judgement, it is apparent that the breaks in service are required to be examined for condonation in accordance with the then applicable instructions, particularly, ~~in~~ DGP&T Circular dt.10-10-80. It is alleged in the MA that the Respondents have not yet passed any orders condoning the breaks in service in respect of the applicant in the MA.

2. Shri N.R.Devaraj, learned standing counsel for the Respondents states that some time may be given for the needful to be done.

3. Accordingly this M.A. is disposed of with a direction to the Respondents to examine ^{the} breaks in service for the purpose

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of condonation in respect of the applicant in this M.A., within a period of two months from the date of communication of this order. M.A. is thus disposed of.

Anasag
(A.B.GORTHI)

Member (A)

Dated: 2nd August, 1995.
Dictated in Open Court.

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Anasag
Deputy Registrar (Judl.)

Copy to:-

1. The Sub Divisional Officer, Telecom, Mahabubabad.
2. The Telecom District Engineer, Warangal,
3. The Director General, Telecom (reptg. Union of India), New Delhi.
4. One copy to Sri. C.Suryanarayana, Advocate, CAT, Hyd.
5. One copy to Sri. N.R.Devaraj, Sr. CGSC, CAT, Hyd.
6. One copy to Library, CAT, Hyd.
7. One spare copy.

Rsm/-